

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Professor Shamsuddin Mohammed Rela -
VS-
Ravindranath GEMedical Associates Pvt Ltd & 3Ors

MAIN PETITION NUMBER : CP/1435/2019

(IA/MA) APPLICATION NUMBERS

Comp.Appl/35 (CHE)/2021; CP/1435/2019

ORDER

The Learned Counsel Mr. V.N. Balakishore appears for the Petitioner and the representing Counsel Mr. Arun Karthick Raman appears on behalf of the Ld. Senior Counsel Mr. A.S. Sankar Narayanan for the Respondents through video conferencing platform.

The representing Counsel for the Respondents stated that due to bereavement in the family of arguing Counsel Mr. A.S. Sankar Narayanan, seeks for adjournment in this case. Counsel for the Applicant has no objection for the same.

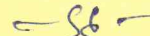
Pleadings complete in this matter.

It is also stated by the Counsel for the Applicant that a fresh IA has been filed in the matter and it is yet to be numbered in the Registry.

List this matter on 11.01.2023 for hearing further arguments from both sides.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(Dr. MADAN BHALCHANDRA GOSAVI)
MEMBER (JUDICIAL)